

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.210/343/2020

Dated this Friday, the 05th day of February, 2021

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)**

**Proceeding conducted through video conferencing with
the consent of both counsels for the parties.**

Kamlesh Kumar Dhaker, Age 20 Yrs.,
S/o Shri Sobharam Dhaker, R/at: Shiv Shakti Diesel Pump,
Near Thakur Baba Kalinjari Gate, Shahpura District,
Bhilwara, Rajasthan 311 404, Mobile No.7340216007.
(By Advocate Shri Joe D'Souza)

- Applicant

Versus

1. Union of India (Through) The Secretary,
Department of Atomic Energy, Anushakti Bhavan,
C.S.M. Marg, Mumbai, Maharashtra 400 001.
2. The Director, Homi Bhabha National Institute,
2nd Floor, BARC Training School Complex, Anushaktinagar,
Mumbai, Maharashtra 400 094.
3. The Director, Tata Memorial Centre, Dr. Ernest Borges Road,
Parel (East), Parel, Mumbai, Maharashtra 400 012.
4. The H.R. & Administration Co-ordinator, Tata Memorial Centre,
Dr. Ernest Borges Road, Parel (East), Parel, Mumbai,
Maharashtra 400 012.
5. Shri Ratan Kumar Sonkar, Working as Trade Helper,
C/o The Administration Office, 1st Floor,
Homi Bhabha Cancer Hospital, Ghanti Mila Road, Lahartara,
Old Loco Colony, Shivpurwa, Varanasi, Uttar Pradesh 221 002.
6. Shri Naveen Kumar Tripathi, Working as Trade Helper,
C/o The Administration Office, 1st Floor,
Homi Bhabha Cancer Hospital, Ghanti Mila Road, Lahartara,
Old Loco Colony, Shivpurwa, Varanasi, Uttar Pradesh 221 002.
7. Shri Jyoti Prasad Ojha, Working as Trade Helper,
C/o The Administration Office, 1st Floor,
Homi Bhabha Cancer Hospital, Ghanti Mila Road, Lahartara,
Old Loco Colony, Shivpurwa, Varanasi, Uttar Pradesh 221 002.

8. Shri Lalu Yadav, Working as Trade Helper,
C/o The Administration Office, 1st Floor,
Homi Bhabha Cancer Hospital, Ghanti Mila Road, Lahartara,
Old Loco Colony, Shivpurwa, Varanasi, Uttar Pradesh 221 002.
9. Shri Pramod Kumar Yadav, Working as Trade Helper,
C/o The Administration Office, 1st Floor,
Homi Bhabha Cancer Hospital, Ghanti Mila Road, Lahartara,
Old Loco Colony, Shivpurwa, Varanasi, Uttar Pradesh 221 002.
10. Shri Tanmay Kumar Patel, Working as Trade Helper,
C/o The Administration Office, 1st Floor,
Homi Bhabha Cancer Hospital, Ghanti Mila Road, Lahartara,
Old Loco Colony, Shivpurwa, Varanasi, Uttar Pradesh 221 002.
11. Shri Ketan Anand Choudhari, Working as Trade Helper,
C/o The Administration Office, 1st Floor,
Homi Bhabha Cancer Hospital, Ghanti Mila Road, Lahartara,
Old Loco Colony, Shivpurwa, Varanasi, Uttar Pradesh 221 002.
12. Kum. K.M.Anuradha, Working as Trade Helper,
C/o The Administration Office, 1st Floor,
Homi Bhabha Cancer Hospital, Ghanti Mila Road, Lahartara,
Old Loco Colony, Shivpurwa, Varanasi, Uttar Pradesh 221 002.
13. Shri Santosh Patel, Working as Trade Helper,
C/o The Administration Office, 1st Floor,
Homi Bhabha Cancer Hospital, Ghanti Mila Road, Lahartara,
Old Loco Colony, Shivpurwa, Varanasi,
Uttar Pradesh 221 002.

- Respondents

(By Advocate Shri Agnel Carneiro)

ORAL ORDER

Per : Dr. Bhagwan Sahai, Member (A)

Present:

Advocate Shri Joe D'Souza for the applicant.
Advocate Shri Agnel Carneiro for the respondents.

2. Heard both the counsels. During his submission, the applicant's counsel concedes that this Tribunal does not have jurisdiction over the respondents in this case i.e. Tata Memorial Centre, Mumbai. Therefore, he seeks permission to withdraw this OA.
3. In view of the above submission, this OA is dismissed as withdrawn.

(Ravinder Kaur)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)